or any other body formed for promoting the interests of the Scheduled Castes or Scheduled Tribes or Backward Classes. Further, such corporation should be established by a Central, State or Provisional Act or the body should be wholly financed by the Government. Any community comprising of the above categories *i.e.* SC, ST or Backward Classes is already included in section 10(26B)

## **Anomalies in Pay Scale of Assistants of Central Secretariat**

2079. SHRI PRABHAT JHA:

SHRIMATI KUSUM RAI:

SHRIP. BHATTACHARYA:

Will the Minister of FINANCE be pleased to state:

- (a) whether, consequent upon recommendations of Sixth Pay Commission and subsequent clarification issued, Assistants in the Central Secretariat are being offered different minimum basic pay;
- (b) if so, whether those promoted between 1 January, 2006 and 31 January, 2008 as Assistant are getting ₹ 18,460/- direct recruits are getting ₹ 17,140/- and those promoted after 31 January, 2008 are getting ₹ 16,690/- as minimum basic pay;
- (c) the rationale behind offering different basic pay to Assistants governed by same service conditions, duties and responsibilities; and
- (d) whether such fixation is against principal of 'one rank one pay', and is in violation of Article 14 of Constitution of India?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) and (b) As per existing orders of the Government, if an Assistant is promoted between 1.1.2006 and 31.8.2008 and opts to come over to the revised pay scale from the date of his promotion then his pay is fixed w.r.t the fitment table of upgraded pay scale i.e. pre-revised scale of ₹ 7450-11500 from the date of promotion and he has to forego arrears till that date. In case of Assistants promoted after 31.8.2008, pay fixation is allowed as per Rule 13 of the CCS (RP) Rules 2008. The pay fixation of Direct Recruit Assistants is carried out as per Section II of Part-A of the First Schedule of CCS(RP) Rules, 2008.

(c) The difference in the pay allowed to promote and Direct Recruit Assistants is on account of different modes of pay fixation in respect of promotes and direct recruits as prescribed under the CCS(RP) Rules, 2008.

(d) No Sir. As in the past, while fixation of pay for those in service depends on the basic pay drawn prior to revision of pay scales, the same is carried out for Direct Recruits as per the entry per prescribed under CCS(RP) Rules, 2008. There are provisions for stepping up of pay of the seniors subject to fulfillment of certain conditions.

## Reluctance in Issue of KCC in Kerala

2080. SHRI M.P. ACHUTHAN:

SHRI K.E. ISMAIL:

Will the Minister of FINANCE be pleased to state:

- (a) whether Government is aware that certain banks in Kerala are reluctant to issue Kisan Credit Cards (KCC) to the farmers recommended by Agricultural Officers if they have other loans and also they are charging higher interest for these loans as against the promised seven per cent; and
- (b) if so, the measures proposed to be taken to ensure KCCs to all the eligible farmers recommended by the Agricultural Officers at the promised rate of interest?

THE MINISTER OF STATE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) and (b) the details of outstanding credit for Kisan Credit Cards (KCC) in Kerala during 2010-11 and 2011-12 are as under:

(No. of account in lakh and amt. in crore)

	Total outstanding	
	No. of KCC	Amount
2010-11 (upto Dec. 2010)	14.16	3099,91
2011-12 (upto Dec. 2011)	17.92	3766.46

It may be observed that there has been substantial improvement in loans outstanding against KCC in Kerala.

Under the interest Subvention Scheme, Public Sector Banks, Regional Rural Banks and Cooperative Banks extend short-term crop loan upto Rs. 3 lakh at an interest rate of 7%. As per the interest Subvention Scheme 2011-12, farmers who repay their short term crop loans on time will be eligible to an additional interest subvention @ 3% p.a.

## Amendment of IT Acts with retrospective effect

 $2081.\,SARDAR\,SUKHDEV\,SINGH\,DHINDSA$  : Will the Minister of FINANCE be pleased to state :